

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11-08-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/69(CHE)/2021
NAME OF THE PETITIONER : Ramu Annamalai & 2 Others
NAME OF THE RESPONDENTS : GI Technology Pvt Ltd & 6 Others
UNDER SECTION : Sec 241-244 of CA, 2013

ORDER

Counsel for the Applicant is represented by Ld. Counsel Mr. E.K. Kumaresan.
Counsel for R2 is led by Ld. Senior Counsel Mr. P.H. Arvinth Pandian.

At the request of both the parties, list this matter on **15.09.2021** for hearing and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

VS